

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. D.S. Deshmukh
COURT 21 ADD SESSIONS JUDGE
Criminal Cause List Dated 24-06-2020
DAILY BOARD DATED 24.06.2020**

Sr. No.	Case Type	Police Station	PURPOSE
1	A.B.A. 1282/2019	Deepak Kumar Jha Vs State Cyber Police Station	ARGUMENTS
2	A.B.A. 1298/2019	Prithvi Raj Singh (Director of M/s. Gameskraft Technologies PVT Ltd., And 2 Othesrs Vs State Cyber Police Station	ARGUMENTS
3.	A.B.A. 536/2020	Rushabh Pradeep Shroff Vs State Gaondevi Police Station	ARGUMENTS
4	CR B.A. 894/2020	Mr. Bhaskar Murgan Natar - Applicant. Vs The Sr. Inspector of Police, DCB, CID Unit - IV, Mumbai and State - Respondents.	ARGUMENTS
5	CR B.A. 898/2020	Mohammed Nisarul Ansar Vs State of Maharashtra – D.B.Marg Police Station	ARGUMENTS
6	CR B.A. 1108/2020	STATE GOVERNMENT Vs JAYANTIBHAI B PATEL	ARGUMENTS
7	B.A. MCOC 752/2020	DHARAVI POLICE STATION - Vs ANNADURAI BALU DEVENDRA	ARGUMENTS
8	A.B.A. 683/2020	Directorate Revenue of Intelligencei (DRI), Mumbai- Unit Vs Dilawar Saleh Mohammed Satti	ARGUMENTS

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9	A.B.A. 684/2020	Directorate Revenue of Intelligence (DRI), Mumbai - Unit) Vs Akram Salim Stampwala	ARGUMENTS
10	CR B.A. 1490/2020	Sajid Abdul Rashid Arai Vs The State - DCB CID Unit 9	ARGUMENTS
11	CR B.A. 837/2020	Triza Jayesh Patel Vs State of Maharashtra - L. T. Marg Police Station	ARGUMENTS
12	CR B.A. 846/2020	Shaikh Badshahmiya Abdul Jalil Vs The State of Maharashtra – SBI CID I Branch	REPORT
13	CR B.A. 876/2020	Gayatriprasad Omprakash Shukla Vs The State of Maharashtra – DCB CID Unit- II	REPORT
14	CR B.A. 1456/2020	Vishnu Vijayan Vs State - DCB CID, unit-9, Mumbai.	REPORT
15.	A.B.A. 569/2020	Vikas Sohanlal Godara Vs Customs Marine And Preventive	REPORT
16	CR B.A.1219/2020	Hiralal Choudhary Vs The State of Maharashtra	APPEARANCE
17	CR B.A. 1504/2020	Hiralal Hemaram Choudhary and ors Vs The State of Maharashtra- L. T. Marg Police Station	APPEARANCE
18	A.B.A. 547/2020	Mohammed Parvej Alam Vs State Wadala Police Station	REPORT

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19	CR M.A. 959/2020	Sahil Sakharia Jain in BA 205/2020 Vs The State of Maharashtra – DRI Mumbai	APPEARANCE
20.	CR B.A. 892/2020	Mr. Sagar Anil Sharma Vs State of Maharashtra - DCB CID, Unit - VIII, Mumbai	APPEARANCE
21.	REMAND APPLN MCOC 139/2020	The State- DCB CID Vs Ejaz Yusaf Lakdawala and another	STEPS
22.	MCOC Spl Case No. 05/2016 in Ex.50	The State of A.T.S. Mumbai Vs Mustafa @Munna Mustafa @ Sayed Bademiya Mehmoodmiya	REPORT
23.	MCOC 11/2016 13/2016 and 2/2017 IN Exh. 242	The State Oshiwara Police Station Vs Lekhraj Deviprasad Gupta	REPORT (HCTB)
24.	CR B.A. 677/2020	Naushad Khoju Shaikh @ Kalya Naushad Vs The State - DCB CID Unit XI	ORDER
25.	CR B.A. 1180/2020	STATE GOVERNMENT- L.T. Marg Police Station Vs Triza Jagesh Patel	ORDER
26.	CR B.A. 1358/2020	Anuprita Shankar Takale Vs Sewree Police Station	ORDER
27.	CR B.A. 811/2020	Indira Vitthal Pujari Vs DCB CID Unit VII	ORDER